NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.103/(MAH)/2014 MA No. 32/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE PARTIES: M/s. Welspun Projects Ltd.

M/s. Bul MSK Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

Rahel D. Oak. Advocate Resp. 21. (.

SIGNATURE

Me. M. ELANGO
1/6 m/s. WADIA GHANDY & CO. Petertionee 3 Emanhequeetha

ORDER

M.A. No. 32/2017 In C.P. No. 103/I&BC/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present. 1.
- 2. Both of them are seeking adjournment. Granted.
- 3. Adjourned to 23.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 04.10.2017

M.K. Shrawat Member (Judicial)